

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI



19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/92/2017  
NAME OF THE PETITIONER : VV IRON AND STEEL CO. PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P. Sri Ram	PCS for applicant	
2.	B. Srinath	Dy ROC	

**ORDER**

PCS representing the applicant present. Representative of the ROC present. The matter is adjourned at request for hearing submissions by both the sides. Put up on 11.01.2018.

- sdr -  
K Anantha Padmanabha Swamy  
Member (Judicial)